

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.62/1456/2021

This the 22nd day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Dr. Muhammad Hussain Parray, Aged 53 years, S/o Ghulam Quadir Parray, R/o Sonigam, Tehsil and District Kulgam, Kashmir.

.....Applicant

(Advocate:- Mr. A.M. Shah Rabani - Not Present)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt General Administration Department, Civil Sectt. Srinagar/Jammu & ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, DAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 01.04.2021 nobody had joined the video conference on behalf of the applicant and today also none appears for the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil